

Central Administrative Tribunal

Lucknow

O.A. No. 521 of 1991 (L)

V.R.Shukla

Vs Union Of India

27.12.91.

Hon. Mr. D.K. Agrawal J.M.

Shri Subhash Goswami for ~~applicant~~ applicant.

Shri A. Chaturvedi Addl. Standing Counsel  
for opposite Parties.

Heard the learned counsel of parties.  
Shri Chaturvedi informed that the applicant has filed  
an O.A. <sup>at</sup> Principal Bench, Delhi. The copy of <sup>the</sup> said  
O.A. is not available therefor.

Put up on 6.1.92.

SD/  
J.M.

11 True Copy 11

Received  
Copy -  
Rupendra  
1-1-92